

51

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 25/(MAH)/2017
M.A No. 91/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Mr. Pratik Vira & Anr.
V/s.
M/s. Sun-N-Shine Entertainers Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

(1) Nandini Chit, for
Petition Nandini
Tarune Jaiswal,
Sifanwita Ghosh
I/b. M. Humraawali

(2) Sami Malik for Respondent No. 1, 2, 3 for
Saumya Sharma

ORDER

MA No. 91/2017 IN CP No. 25/241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on **15.12.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)